

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3055

ANSWERED ON:14.03.2000

RAIDS CONDUCTED BY CBI

A. VENKATESH NAIK;GADDE RAMAMOCHAN;M.V.V.S MURTHI;MANIKRAO HODLYA GAVIT;SHEESH RAM SINGH RAVI;SHIVAJI MANE

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) Whether CBI has conducted raids at the Premises of top Delhi Police Officer on February 1, 2000;
- (b) if so, the results thereof;
- (c) the details of charges leveled by CBI against the said Officer;
- (d) the action proposed to be taken by the Government against the said Officers; and
- (e) the steps taken to check corruption among police officials ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI CH. VIDYASAGAR RAO)

(a) to (d): Yes, Sir. However, the investigation of the case is at a preliminary stage only and the investigation agency is unable at present to assess whether the assets acquired by the officer concerned are disproportionate to the known sources of his and his family's income.

(e): The steps taken to remove/check corruption include close watch over police personnel suspected of doubtful integrity; and imposition of exemplary punishment on those found guilty so as to act as a deterrent against corrupt practices.